

SPECIAL BENCH  
COURT - I

O-204

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/97(KB)2020  
IA(I.B.C)/661(KB)2022, IA(I.B.C)/1564(KB)2022,  
IA(I.B.C)/357(KB)2023, IA(I.B.C)/1145(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

**For Resolution Professional in IA (IB) No. 661/KB/202, 1145/KB/2022, 1564/KB/2022**

**Mr. Rishav Banerjee, Adv.**

**Mr. Rajarshi Banerjee, Adv.**

**For Respondent (TMFSL) in IA(IB) No. 1145/KB/2022**

**Mr. Shaunak Mitra, Adv.**

**For Respondent 661/KB/2022**

**Mr. Sharukh Raja, Adv.**

**Mr. S. Mohta, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.

**IA(I.B.C)/1564(KB)2022**

2. Registry is directed to issue notice to the respondent to file reply affidavit by speed post and email and place tracking information on record.
3. Post this matter before the regular Bench on 21.06.2023.

**IA(I.B.C)/661(KB)2022**

4. Ld. Counsel appearing for the RP submits that the supplementary affidavit in connection with IA(I.B.C)/661(KB)2022 is filed by the RP. Ld. Counsel appearing

for the Suspended Board of Directors does not wish to respond to the supplementary affidavit.

5. Post this matter on **21.06.2023**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**